

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1364
ANSWERED ON:16.07.2004
HOUSE BUILDING ADVANCE
Moorthy Shri A.K.

Will the Minister of FINANCE be pleased to state:

- (a) whether House Building Advance is given to Central Government employees only once during their service;
- (b) if so, whether the Government propose to allow Government employees to avail of one more House Building Allowance to construct one house at place of his work and another at the place of his declared home town. (
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Finance (Shri S. S. Palanimanickam)

- (a) Yes, Sir.
- (b) No, Sir.
- (c) Does not arise, in view of V above.
- (d) The objective of the scheme of House Building Advance is to enable the central government employees to acquire a house of their own during their service period. In view of the large number of central government employees and the limited budgetary provision for grant of House Building Advance, it does not seem to be feasible at this stage to sanction House Building Advance for acquiring two houses to the central government employees - one at the place of work and the other at their home town.